

THE HIGH COURT OF MEGHALAYA: SHILLONG

NOTIFICATION Dated 30th October, 2023

No.HCM.II/242/2016-Estt/55: In continuation to this Registry's Notification No. HCM.II/242/2016-Estt/54 dated 9th October, 2023, it is hereby notified that the appointment of the following Grade I Judicial Officers of the Meghalaya Higher Judicial Service to the Super Time Scale of the Meghalaya Higher Judicial Service shall be with effect from the 10th October, 2023:

1. Shri Allenby M. Ripnar, MHJS,
2. Shri Ehboklang Kharumnuid, MHJS.

By order,

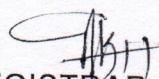
REGISTRAR GENERAL

Memo No. HCM.II/242/2016-Estt/55-A

Dated Shillong the 30th October, 2023

Copy to: -

1. The Registrar-cum-Principal Private Secretary to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for avour of kind information of His Lordship.
4. The P.S to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
5. The Registrar (Judicial Service), High Court of Meghalaya for kind information and necessary action.
6. The Secretary to the Government of Meghalaya, Law Department, Shillong for favour of kind information and necessary action..
7. The Member Secretary, Meghalaya State Legal Services Authority, Shillong for kind information.
8. The Director, Meghalaya State Judicial Academy, Shillong for kind information.
9. The District & Sessions Judge, Shillong/ Jowai/ Nongstoin/ Nongpoh/ Mawkyrwat/ Khliehriat/ Mairang/ Baghmara/Tura/Ampati/Resubelpara/Williamnagar for kind information.
10. The concerned Judicial Officers for kind information and necessary action.
11. The Accountant General (A&E), Meghalaya Shillong for information and necessary action.
12. The Director, Printing and Stationery, Shillong for publication of this notification in the next issue of the Gazette.
13. The Treasury Officer, Shillong/ Jowai/ Nongstoin/ Nongpoh/ Mawkyrwat/ Khliehriat/ Baghmara/Tura/Ampati/Resubelpara/Williamnagar/Mairang/Sohra/Dadenggre for information and necessary action.
14. The Systems Analyst, High Court of Meghalaya to upload this notification in the official website of the High Court.
15. Office File.


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31/10/23